

SPECIAL BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/350(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	GOKUL SAI UDYOG LLP VS KATYAYNI CONTRACTORS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Petitioner
Mr. Avik Chaudhuri, Adv.]
Mr. Amardeep Singh, Adv.]

ORDER

1. Ld. Counsel for the petitioner present.
2. Reply affidavit has been filed. Rejoinder, if any, be filed within a period of one week.
3. List the matter for arguments on **04.10.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**